

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH & ORS

Respondent(s)

Date : 08/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Binu Tamta ,Adv.

For Respondent(s)

Ms.Mamta Rani,adv.
Mr. Kaushal Yadav ,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the respondent is present. He seeks and is
given six weeks time as last chance to file the counter affidavit.Ld.counsel for the petitioner shall take fresh steps for the
service of notice to the unserved respondent Nos.2 & 3. He shall do
the needful within a period of three weeks, failing whi
ch appropriate orders shall follow on the next date.

List again on 10.09.2014.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.11
13:49:11 IST
Reason: